

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 319 OF 2017
APPEAL NO. 320 OF 2017
APPEAL NO. 321 OF 2017

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TANGEDCO ... Appellant(s)
Vs. Respondent(s)
Tamilnadu Electricity Regulatory Commission

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. Time is granted and he may take steps to file rejoinder along with IA or before 21.08.2018 after serving copy on the other side.

List these matters on **24.09.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member